

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.227 - CP 26 of 2020
Item No.228 – IA 672 of 2020

Proceedings under Section 241-242 of Co act, 2013

IN THE MATTER OF:

Naresh Hansraj Bulchandani & Anr
V/s
Balaji Heavy Lifters Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 18/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, matter could not be taken up for hearing.

List on 13.01.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**